

R.O.C.No.3706/2017/RG-B2,  
R.O.C.No.67877/2017-B2 &  
R.O.C.No.69808-A/2017-B2



SENIOR CIVIL JUDGES  
TRANSFER & POSTINGS

**NOTIFICATION No. 165 / 2017**

**I (a)**

The Government in G.O.Ms.No.789, Home (Courts-III) Department, dated 16.11.2016, have issued orders sanctioning the constitution of a new Sub Court at Coonoor in The Nilgiris District.

Thiru. P.Chelladurai, Senior Civil Judge, functioning as Secretary, District Legal Services Authority, Nagapattinam, is transferred and posted as Sub Judge, Coonoor in the Nilgiris District, in the aforesaid newly sanctioned Court.

**I (b)**

The Government in G.O.Ms.No.297, Home (Courts-III) Department, dated 05.04.2017, have issued orders sanctioning the constitution of a new Sub Court at Gudalur in The Nilgiris District.

Thiru. B.Saravanan, Senior Civil Judge, functioning as Secretary, District Legal Services Authority, Coimbatore, is transferred and posted as Sub Judge, Gudalur in the Nilgiris District, in the aforesaid newly sanctioned Court.

**II**


Thiru. R.Shankar, Senior Civil Judge, functioning as IX Metropolitan Magistrate, Saidapet, Chennai, is transferred and posted as Sub Judge, Attur, Salem District, in the existing vacancy.

Thiru. K.Ravi, Senior Civil Judge, functioning as Principal Sub Judge, Villupuram, is transferred and posted as Secretary, District Legal Services Authority, Nagapattinam, vice Thiru. P.Chelladurai transferred.

Thiru. G.Radhakrishnan, Senior Civil Judge, functioning as XXI Metropolitan Magistrate, Egmore, Chennai, is transferred and posted as I Additional Sub Judge, Salem, vice Tmt. R.Nandhini Devi transferred.

Thiru. M.Sivaprakasam, Senior Civil Judge, functioning as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli, is transferred and posted as III Additional Sub Judge, Tiruchirappalli, in the existing vacancy.

**HIGH COURT, MADRAS.**  
**DATED: 22.09.2017.**

  
**REGISTRAR GENERAL (i/c)**  
22-9-17

**To:**

1. The Officers Concerned.
2. The Offices of the Officers Concerned.
3. Tmt. R.Nandhini Devi, I Additional Sub Judge, Salem.
4. The I Additional Sub Judge, Salem.
5. The Sub Judge, Attur, Salem District.
6. The III Additional Sub Judge, Tiruchirappalli.
7. The District Judge cum Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam.
8. The Principal District Judges/ District Judges, Salem / Villupuram / Nagapattinam / Coimbatore / Tiruchirappalli.
9. The Commissioner, Corporation of Tiruchirappalli, Tiruchirappalli.
10. The Chief Metropolitan Magistrate, Egmore, Chennai.
11. The Senior Accounts Officer (GAD-IV), Office of the Principal Accountant General (A&E), Chennai-18.
12. The Pay and Accounts, High Court Buildings, High Court, Madras.
13. The Treasury Officers, District Treasury, Uthagamandalam / Salem / Villupuram / Nagapattinam / Tiruchirappalli / Coimbatore.

**Copy to:**

1. The Chief Secretary to Government, Secretariat, Chennai-9.
  2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
  3. The Secretary to the Hon'ble Governor, Raj Bhavan, Chennai-22.
  4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
  5. The Registrar (IT-cum-Statistics), High Court, Madras.
  6. The Director, Tamil Nadu Mediation and Conciliation Centre, High Court, Madras.
  7. The Registrar (Judicial), High Court, Madras.
  8. The Registrar (Vigilance), High Court, Madras (12 copies).
  9. The Registrar (Management), High Court, Madras.
  10. The Registrar (Special Cell), High Court, Madras.
  11. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
  12. The Registrar (District Judiciary), High Court, Madras.
  13. The Additional Registrar -I (Vigilance), High Court, Madras.
  14. The Registrar (Administration), High Court, Madras.
  15. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
  16. The Registrar (Recruitment), High Court, Madras.
  17. The Official Assignee, High Court, Madras.
  18. The Additional Registrar General, Madurai Bench of Madras High Court, Madurai.
  19. The Additional Registrar-II (Vigilance), Madurai Bench of Madras High Court, Madurai.
  20. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
  21. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
  22. The Additional Registrar (IT & Statistics), Madurai Bench of Madras High Court, Madurai.
  23. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
  24. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
  25. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
  26. The Deputy Director, Regional Centre of Judicial Academy, No.251, Scheme Road, Race Course, Coimbatore - 641 018.
  27. The Deputy Director, Regional Centre of Tamil Nadu State Judicial Academy, Alagar Koil Road, K.Pudur, Madurai-625 002.
  28. The Chief Accounts Officer, High Court, Madras.
  29. The Assistant Registrar, Admn.II / Admn.III / Admn.IV / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
  30. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / B7 / 'J' / Library / Stationery Sections / Legal Cell / Server Room, High Court, Madras.
  31. The Technical Director, NIC, High Court, Madras.
  32. The Record Keeper, A.D. Records, High Court, Madras.
- + Spare 5.

R.O.C.No.3706/2017/RG-B2,  
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**OFFICIAL MEMORANDUM**

**Sub:** Courts and Judges – Senior Civil Judges – Transfer and postings -  
Notification issued - Joining instructions - Issued.

**Ref:** High Court's Notification No.165 / 2017, dated: 22.09.2017

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Thiru. P.Chelladurai, Senior Civil Judge, functioning as Secretary, District Legal Services Authority, Nagapattinam, who has been transferred and posted as Sub Judge, Coonoor in the Nilgiris District in the newly sanctioned Court, vide High Court's Notification cited above, on rejoining duty after completion of medical leave, is required to hand over charge of his present post to the Additional Sub Judge, Mayiladuthurai, and the post of Chief Judicial Magistrate, Nagapattinam which he is now holding as full additional charge to the Principal Sub Judge, Mayiladuthurai, immediately and assume charge of his new post on 27.09.2017 F.N.

As the inauguration of the Sub Court at Coonoor in the Nilgiris District, is scheduled to be held on 27.09.2017 F.N., Thiru. P.Chelladurai, is required to report to the District Judge-cum-Chief Judicial Magistrate, The Nilgiris, on 26.09.2017, in connection with the inauguration of the said newly sanctioned Court.

The Additional Sub Judge, Mayiladuthurai, is required to hold full additional charge of the post of Secretary, District Legal Services Authority, Nagapattinam, until further orders.

The Principal Sub Judge, Mayiladuthurai, is required to hold full additional charge of the post of Chief Judicial Magistrate, Nagapattinam, until further orders.

Thiru. B.Saravanan, Senior Civil Judge, functioning as Secretary, District Legal Services Authority, Coimbatore, who has been transferred and posted as Sub Judge, Gudalur in the Nilgiris District in the newly sanctioned Court, vide High Court's Notification cited above, is required to hand over charge of his present post to the Chief Judicial Magistrate, Coimbatore, immediately and assume charge of his new post on 28.09.2017 F.N.

As the inauguration of the Sub Court at Gudalur in the Nilgiris District, is scheduled to be held on 28.09.2017 F.N., Thiru. B.Saravanan, is required to report to the District Judge-cum-Chief Judicial Magistrate, The Nilgiris, on 27.09.2017, in connection with the inauguration of the said newly sanctioned Court.

The Chief Judicial Magistrate, Coimbatore is required to hold full additional charge of the post of Secretary, District Legal Services Authority, Coimbatore, until further order.

Thiru. R. Shankar, Senior Civil Judge, functioning as IX Metropolitan Magistrate, Saidapet, Chennai, who has been transferred and posted as Sub Judge, Attur, Salem District, vide High Court's Notification cited above, is required to hand over charge of his present post to any one of the nearest Metropolitan Magistrates, Saidapet, Chennai, immediately, and take charge of his new post, within the joining time prescribed under relevant Rules.

Thiru. K.Ravi, Senior Civil Judge, functioning as Principal Sub Judge, Villupuram, who has been transferred and posted as Secretary, District Legal Services Authority, Nagapattinam, vide High Court's Notification cited above, is required to hand over charge of his present post to the II Additional Sub Judge, Villupuram, and the post of Chief Judicial Magistrate, Villupuram and Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Villupuram which he is now holding as full additional charge, to the I Additional Sub Judge, Villupuram, immediately and take charge of his new post and the post of Chief Judicial Magistrate, Nagapattinam, within the joining time prescribed under relevant Rules.

After taking charge of the post of Secretary, District Legal Services Authority, Nagapattinam, Thiru K.Ravi, is required to hold full additional charge of the post of Chief Judicial Magistrate, Nagapattinam, until further orders.

The II Additional Sub Judge, Villupuram, is required to hold full additional charge of the post of Principal Sub Judge, Villupuram, until further orders.

The I Additional Sub Judge, Villupuram, is required to hold full additional charge of the post of Chief Judicial Magistrate, Villupuram, and also the post of Special Judge, Special Court for trial of cases under Prevention of Corruption Act, Villupuram, until further orders.

Thiru. G.Radhakrishnan, Senior Civil Judge, functioning as XXI Metropolitan Magistrate, Egmore, Chennai, who has been transferred and posted as I Additional Sub Judge, Salem, vide High Court's Notification cited above, is required to hand over charge of his present post to any one of the nearest Metropolitan Magistrates, Egmore, Chennai, immediately, and take charge of his new post from Tmt. R.Nandhini Devi, I Additional Sub Judge, Salem, within the joining time prescribed under relevant Rules.

On relief, Tmt. R.Nandhini Devi, who has been transferred in the High Court's Notification cited above, but not given posting therein, is required to await posting orders. She is informed that necessary notification regarding her posting and joining instructions will be issued to her later i.e. after obtaining orders of the Government regarding her new posting as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Coimbatore, Coimbatore, in the existing vacancy.

Thiru. M.Sivaprakasam, Senior Civil Judge, functioning as Judicial Officer/Chairman, Taxation Appeals Tribunal, Corporation of Tiruchirappalli, Tiruchirappalli, who has been transferred and posted as III Additional Sub Judge, Tiruchirappalli, vide High Court's Notification cited above, is required to hand over charge of his present post to the Commissioner, Corporation of Tiruchirappalli, Tiruchirappalli, immediately, and take charge of his new post, within the joining time prescribed under relevant Rules.

The Officers who relieve the Officers under transfer, are required to hold full additional charge of their respective additional posts, till the successors take charge/until further orders, as the case may be.

**HIGH COURT, MADRAS.**  
**DATED: 22.09.2017.**

  
**REGISTRAR GENERAL (i/c)**  
22.9.17

**To**

1. The Officers Concerned.
2. The Offices of the Officers Concerned.
3. Tmt. R.Nandhini Devi, I Additional Sub Judge, Salem.
4. The I Additional Sub Judge, Salem.
5. The Sub Judge, Attur, Salem District.
6. The III Additional Sub Judge, Tiruchirappalli.
7. The Principal Sub Judge/Additional Sub Judge, Mayiladuthurai.
8. The Chief Judicial Magistrate, Coimbatore.
9. The I / II Additional Sub Judges, Villupuram,
10. The District Judge cum Chief Judicial Magistrate, The Nilgiris @ Uthagamandalam.
11. The Principal District Judges/ District Judges, Salem / Villupuram / Nagapattinam / Coimbatore / Tiruchirappalli.
12. The Commissioner, Corporation of Tiruchirappalli, Tiruchirappalli.
13. The Chief Metropolitan Magistrate, Egmore, Chennai.
14. The Senior Accounts Officer(GAD-IV), Office of the Principal Accountant General (A&E), Chennai-18.
15. The Pay and Accounts, High Court Buildings, High Court, Madras.
16. The Treasury Officers, District Treasury, Uthagamandalam / Salem / Villupuram / Nagapattinam / Tiruchirappalli / Coimbatore

**Copy To:**

The Record Keeper, A.D. Records, High Court, Madras.